

GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3408
TO BE ANSWERED ON 07.08.2026

FUND UTILISATION UNDER ICDS

3408. SHRI G KUMAR NAIK:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of funds allocated, released/utilised under the Integrated Child Development Services (ICDS) during the period from 2004-05 to 2024-25, year-wise and State/UT-wise;
- (b) whether States/UTs have contributed their prescribed/obligated share under the applicable funding pattern of the said Scheme during the said period, if so, the details thereof;
- (c) the details of the expenditure incurred by each State/UT under the said Scheme during the said period, State/UT-wise and year-wise;
- (d) whether any State/UT has incurred expenditure in excess of its prescribed/obligated share under the said Scheme, if so, the details thereof, State/UT-wise and year-wise; and
- (e) whether the Government has undertaken any assessment of the reasons for this excess expenditure incurred since 2015-16, if so, the details thereof, year-wise

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a) to (e) Mission Saksham Anganwadi and Poshan 2.0 is an ongoing scheme where continuous revamping and restructuring is undertaken for successful implementation of the scheme and to provide benefits to the end beneficiaries in an efficient manner. In the 15th Finance Commission (FC), various components such as (i) nutritional support for children from 6 months to the age of 6 years, pregnant women and lactating mother and Adolescent Girls; (ii) Early Childhood Care and Education and (iii) Anganwadi infrastructure including modern, upgraded Saksham Anganwadi have been reorganised under Mission Saksham Anganwadi and Poshan 2.0.

Mission Saksham Anganwadi and Poshan 2.0 is a Centrally Sponsored scheme being implemented from 2021-22. The implementation of the scheme falls under the ambit of State Governments and UTs administrations. Under the Mission, the Government of India releases grants-in-aid to the States/UTs on the following cost-sharing ratio between Centre and States/UTs:

Components under Anganwadi Services			
	General	Salary	SNP & SAG
States/UTs with Legislature	60:40	NA	50:50
NE/Himalayan States (including J&K)	90:10	90:10	90:10
UT Without Legislature	100:0	NA	100:0

In addition, States and UTs are also paying additional monetary incentives and top-ups under General and SNP Components from their own resources which vary from State-to-State. State and UT wise details of funds released under Mission Saksham Anganwadi and Poshan 2.0 from FY 2021-22 to FY 2025-26 are placed at Annexure.

Under Mission Saksham Anganwadi and Poshan 2.0, earlier funds were released through SNA module. In the SNA module, subsequent grant was released only after the State/UT had contributed their prescribed/obligated share under the applicable funding pattern of the said Scheme. Now, Mission Saksham Anganwadi and Poshan 2.0 has been onboarded on SNA SPARSH from 01.11.2025 which works on 'just in time' method.

Annexure

**STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (E) OF LOK SABHA
UNSTARRED Q.NO. 3408 FOR ANSWER ON 07.08.2026 REGARDING FUND
UTILISATION UNDER ICDS**

(Rs in crore)

Fund released and utilised under Mission Saksham Anganwadi and Poshan 2.0 from F.Y.
2021-22 to F.Y.2025-26

SN	Name of the State/UT	2021-22		2022-23		2023-24		2024-25		2025-26
		Funds released	Fund utilised	Funds released	Fund utilised	Funds released	Fund utilised	Funds released	Fund utilised	Funds released
1	Andaman and Nicobar Islands	19.71	13.36	3.85	5.17	12.15	11.06	9.63	9.21	8.10
2	Andhra Pradesh	744.60	749.91	827.79	721.45	705.68	734.52	645.73	641.23	759.76
3	Arunachal Pradesh	170.83	230.77	137.78	145.74	162.06	139.34	102.61	99.58	118.5
4	Assam	1319.90	1432.19	1651.63	1717.00	2233.31	2804.16	2482.34	2605.14	1548.67
5	Bihar	1574.43	1608.02	1740.09	1586.61	1859.29	1703.55	2262.92	1659.24	905.43
6	Chandigarh	15.32	23.09	33.10	33.10	19.79	19.26	14.56	14.31	9.87
7	Chhattisgarh	606.73	522.72	668.96	571.80	579.46	664.31	733.30	730.29	518.22
8	Dadra & Nagar Haveli and Daman & Diu	9.33	9.56	5.80	5.80	11.97	11.57	9.13	9.07	5.92
9	Delhi	133.11	125.52	182.77	142.84	161.81	135.31	160.41	152.34	150.21
10	Goa	10.84	12.92	14.71	16.83	13.95	12.22	13.44	11.52	19.74
11	Gujarat	839.86	757.92	912.64	552.30	1126.80	658.81	601.32	598.35	699.13
12	Haryana	173.03	146.99	195.25	150.24	225.78	183.94	232.69	212.49	67.12
13	Himachal Pradesh	247.99	386.68	270.24	247.76	301.09	146.69	313.07	311.04	328.59
14	Jammu & Kashmir	405.74	704.57	479.01	416.23	530.88	595.21	662.79	634.78	401.62
15	Jharkhand	352.98	183.30	430.91	596.03	664.30	560.25	496.95	465.21	429.26
16	Karnataka	1003.70	984.62	765.87	885.65	912.96	729.26	886.85	875.36	863.64
17	Kerala	388.23	397.98	444.98	325.43	306.64	359.22	435.74	429.54	283.81
18	Ladakh	14.70	14.67	18.79	18.79	19.62	18.06	18.89	18.49	16.41
19	Lakshadweep	2.11	2.73	0.44	0.44	2.88	2.73	1.35	1.24	0.82
20	Madhya Pradesh	1085.47	1055.83	1011.57	1038.67	1123.11	1048.42	1144.54	1123.54	937.45
21	Maharashtra	1713.39	1609.02	1646.17	1589.97	1699.52	1219.66	1368.84	1354.26	1405.45
22	Manipur	228.92	177.28	135.95	167.74	201.28	224.68	342.87	316.82	199.99
23	Meghalaya	173.33	177.86	192.39	200.24	269.69	193.30	137.93	135.26	182.04
24	Mizoram	59.32	61.57	42.81	46.65	100.27	72.19	55.29	54.26	52.69

25	Nagaland	159.80	160.21	199.30	190.47	262.91	209.24	147.01	146.32	146.29
26	Odisha	1065.98	871.20	923.92	884.92	968.80	891.06	948.16	906.51	911.27
27	Puducherry	2.78	6.13	0.12	6.68	4.48	8.35	3.68	3.65	4.02
28	Punjab	383.52	177.94	75.31	247.25	307.87	220.55	265.48	262.45	190.73
29	Rajasthan	682.65	771.64	974.02	936.17	1091.96	880.87	741.85	735.82	843.51
30	Sikkim	25.73	24.59	20.33	24.09	33.49	23.77	18.07	18.02	18.21
31	Tamil Nadu	655.38	681.28	766.81	741.30	880.79	662.40	638.47	632.41	636.6
32	Telangana	482.33	479.30	550.69	503.33	507.87	522.99	430.76	419.75	209.2
33	Tripura	186.72	171.66	150.52	186.55	244.22	211.20	153.41	145.25	154.73
34	Uttar Pradesh	2407.55	2341.91	2721.87	2622.64	2668.69	2510.27	2694.62	2498.26	2145.42
35	Uttarakhand	353.65	336.03	425.84	364.77	288.24	426.34	216.33	207.52	271.05
36	West Bengal	668.35	1378.31	1227.59	1455.89	1237.56	1522.40	1513.80	1497.52	1333.9
Total		18368.01	18789.28*	19849.82	19346.54	21741.17	20337.16	20904.83	19936.05	16777.37

* includes expenditure from previous years balances.
